

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 413/2023

In the matter of:

Dr. Sandeep Kumar Gupta

Applicant

Versus

State of Haryana & Ors.

Respondents

WITH

M.A. No. 05/2024

In

Original Application No. 312/2023

Rajesh Kumar Singh

Applicant

Versus

State of Haryana

Respondents

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Date 30-07-2024
Place: Hisar


Pradeep Dahiya, IAS,
Commissioner,
Municipal Corporation, Hisar

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**ACTION TAKEN REPORT OF PRADEEP DAHIYA, IAS,
COMMISSIONER, MUNICIPAL CORPORATION, HISAR, IN
COMPLIANCE OF THE ORDER DATED 09-04-2024 PASSED BY
THIS HON'BLE COURT**

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Court was pleased to pass order on dated 09-04-2024 and has issued directions to the answering respondent to file a fresh action taken report in the matter.
2. That in compliance of the order dated 09-04-2024 passed by this Hon'ble Court, the submissions are as under:-



Sites for Processing of Municipal Solid Waste :-

The Solid Waste of Municipal Corporation, Hisar is being collected at Village Dhandhoor. This site spreads in two parcels of land measuring about 15 acres and 32 acres. It is pertinent to specify that there are two legacy sites i.e. **site "A"** and **site "C"** and two sites for processing of fresh waste i.e. **site "B-1 & B-2"**. The detailed map showing the site layout is attached as **Annexure -P/1**.

1. Site B-1 (Fresh solid waste of ward 01 to 10)

The **site B-1** having an area of 4 Acres (Out of 32 acres) and is enclosed by boundary wall has been allotted to M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa for collection and processing of fresh waste generated from ward no. 01 to 10. At this site, approximately 80 MT of waste is being received daily. The firm has started the work from 01st April, 2023. Till 30th June, 2024, a quantity of 27185.780 MT of waste is collected from ward no. 1 to 10 and the same has been processed using the pit composting and windrows composting at processing plant. The waste received at MRF is segregated manually. At this level, big size objects such as plastic, metals, glass, paper and cardboards are segregated. After segregation of big size objects at MRF, the waste is transported to processing plant for pit composting and through windrows composting method. Trammels of different screen sizes have also been set up at the processing site for further sorting of waste such as RDF, Bio-soil/compost and Inert. The detail of the processed waste is given in **Annexure – P/2**. **At present, no solid waste is being dumped unprocessed.**

2. Site B-2 (Fresh solid waste of ward 11 to 20)

The site B-2 having an area of 4 Acres (Out of 32 acres) and is enclosed by boundary wall has been allotted to M/s Green Concrete Construction, Gurugram for collection and processing of fresh waste generated from ward no. 11 to 20. At this site, approximately 116 MT of waste is being received daily. The firm has started the work from 19 February, 2023. Till 30th June, 2024, 15363.130 MT of waste is collected from ward no. 11 to 20 and the same has been processed using the pit composting and windrows composting at processing plant. The waste received at MRF is segregated manually. At this level, big size objects such as plastic, metals, glass, paper and cardboards are segregated. After segregation of big size objects at MRF, the waste is transported to processing plant for pit composting and windrows composting method. Trommels of different screen sizes have also been set up at the processing site for further sorting of waste such as RDF, Bio-soil/compost and Inert. The detail of the processed waste is given in Annexure – P/3. **At present, no solid waste is being dumped unprocessed.**

3. Site A (legacy waste site)

The parcel of land measuring 15 acres marked as site “A” is being used for legacy waste and is enclosed with boundary wall. At this site, initially a quantity of 2,02,139 MT legacy waste was assessed.

- (i) **In the first phase**, M/s IND Sanitation Solution Pvt. Ltd., Rohtak was issued work order to process 1,30,000 MT legacy waste on 17-03-2021 after adopting the process of e-tendering. The processing of above



mentioned 1,30,000 MT legacy waste was completed on 31-03-2023. The details of the waste processed in 1st phase are attached at **Annexure –P/4**. The remaining legacy waste is to be treated.

(ii) **In the second phase**, the process of remediating the remaining 72139.58 MT legacy waste has been started after the assessment done by IIT, Roorkee. The work order has been issued to M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa on dated 05-03-2024. The selected agency has started the processing work at site on 15-03-2024. At this site, no fresh waste is being dumped at present. As per work order, the work will be completed by 12-09-2024. As on 28-07-2024, 45000 MT of Legacy Waste has been processed by the agency till now and only 27139.58 MT of Legacy Waste is pending for which the work of processing is in progress. **The detail of fractions so arrived in the form of Bio-soil, RDF, Inert and other materials recovered is attached at Annexure P-5.** Till now, 4 acres of land has been reclaimed out of total 15 acres land. After completion of work, the whole parcel of land measuring 15 acres will be reclaimed by 12.09.2024.

4. Site C (Legacy waste site)

The remaining 18 acres (Out of 32 acres) land marked as “C” was also being used for dumping of legacy waste. At present, no fresh waste is being dumped at this site. The process of remediation of legacy waste at this site is also in progress, the details of which are given in subsequent paras.

(i) Keeping in view, the letter no. EE-IV/DULB/2022/3806 dated 08-07-2022 issued by Govt. of Haryana, the proposal was sent to IIT, Delhi

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and Roorkee, NIT, Kurukshetra, PEC (Punjab Engineering College) Chandigarh, Deenbandhu Chhotu Ram University of Science & Technology, Murthal vide this office memo no. 1934/EE to 1938/EE dated 28-12-2023 to invite quotations for assessment of legacy waste at **site "C"**.

- (ii) Deenbandhu Chhotu Ram University of Science & Technology, Murthal submitted its assessment report on 01-03-2024 and has reported that 122784.57 MT waste is lying at site "C".
- (iii) The case was sent to Director, Urban Local Bodies, Haryana for administrative approval vide this office letter no. 2265/EE dated 07-03-2024.
- (iv) The administrative approval was accorded by the Directorate of Urban Local Bodies, Haryana vide their office Memo No. EE-IV/DULB/2024/2161 Dated 29-05-2024.
- (v) Subsequently, the tender was floated by MC, Hisar on 07-06-2024, which was opened on 28-06-2024 and bids were evaluated as per the procedure laid down by the DULB. Thereafter, the case for approval of rates quoted by L1 agency was submitted to Chief Engineer, Municipal Corporation, Gurugram (Link Officer for MC Hisar) vide memo no. 1951/JC Dated 12.07.2024. The same has been approved by Chief Engineer, Municipal Corporation, Gurugram on 26-07-2024 and the work has been allotted to M/s Ding Manpower & Security Services Pvt. Ltd. vide work order no. 707/EE/JE dated 26-07-2024. **The work has been started by the agency & processing of 122784.57 MT Legacy Waste lying at site C will be completed up to 30-04-2025 and 18 acres land will be reclaimed.**

5. Site "B-3" (Carcass Management and Disposal):

- (i) The Municipal Corporation, Hisar had floated e-tender and allotted the work to Sh. Vivek Kumar S/o Sh. Deepak Kumar (Contractor) vide this office memo no. 8054/CSI dated 18-04-2022 for the period of three years (21-02-2022 to 20-02-2025) for transportation and disposal of dead animals from Municipal area.
- (ii) The dead animals are being transported to Municipal land (about 3 acres) situated in Village Dhandhoor at site "B-3" at a distance of about 02 KM from NH-9 and approximately 08 KM from city. The animals are being buried at the designated site.
- (iii) As per guidelines issued by Central Pollution Control Board, Delhi, 2020 for disposal of carcass, three practices can be adopted for disposal of carcass (i) Setting up of carcass utilization plant (ii) Setting up of incinerator (iii) Deep Burial. The Corporation has adopted the practice of burying up dead bodies of animals.

6. Conclusion:-

- (i) Daily total fresh waste generated in Municipal Corporation, Hisar in ward nos. 01 to 20 is approximately 196 MT.
- (ii) Daily total fresh waste generated in ward nos. 01 to 10 is approximately 80 MT. At present, this waste is being processed by M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa.
Daily total fresh waste generated in ward nos. 11 to 20 is approximately 116 MT. At present, this waste is being processed by M/s Green Concrete Construction, Gurugram. At present, no fresh waste generated daily is being dumped unprocessed.



- (iii) Total Legacy waste at site "A" is 202139.58 MT. Out of this, 130000 MT legacy waste has already been processed by IND Sanitation Solution Pvt. Ltd. by 31-03-2023. The work order has been issued to process the remaining legacy waste (72139.58 MT) to M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa. As on 28-07-2024, 45000 MT of Legacy Waste has been processed by the agency till now and is as per schedule & only 27139.58 MT of Legacy Waste in pending for which the work of processing is in progress. Till now, 4 acres of land has been reclaimed out of total 15 acres land. **As per work order, the process of remaining legacy waste will be completed by 12-09-2024. After completion of work, the whole parcel of land measuring 15 acres will be reclaimed by 12.09.2024.**
- (iv) As per assessment done by Deenbandhu Chhotu Ram University of Science & Technology, Murthal, the total legacy waste at site "C" is 122784.57 MT. The case was sent to Director, Urban Local Bodies, Haryana for administrative approval vide this office letter no. 2265/EE dated 07-03-2024. The administrative approval was accorded by the Directorate of Urban Local Bodies, Haryana vide their office Memo No. EE-IV/DULB/2024/2161 Dated 29-05-2024. Subsequently, the tender was floated by MC, Hisar on 07-06-2024, which was opened on 28-06-2024 and bids were evaluated as per the procedure laid down by the DULB. Thereafter, the case for approval of rates quoted by L1 agency was submitted to Chief Engineer, Municipal Corporation, Gurugram (Link Officer for MC Hisar) vide memo no. 1951/JC Dated



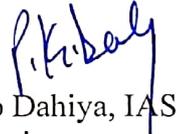
-8-

12.07.2024. The same has been approved by Chief Engineer, Municipal Corporation, Gurugram on 26-07-2024 and the work has been allotted to M/s Ding Manpower & Security Services Pvt. Ltd. vide work order no. 707/EE/JE dated 26-07-2024. **The work has been started by the agency & processing of 122784.57 MT Legacy Waste lying at site C will be completed up to 30-04-2025 and 18 acres land will be reclaimed.**

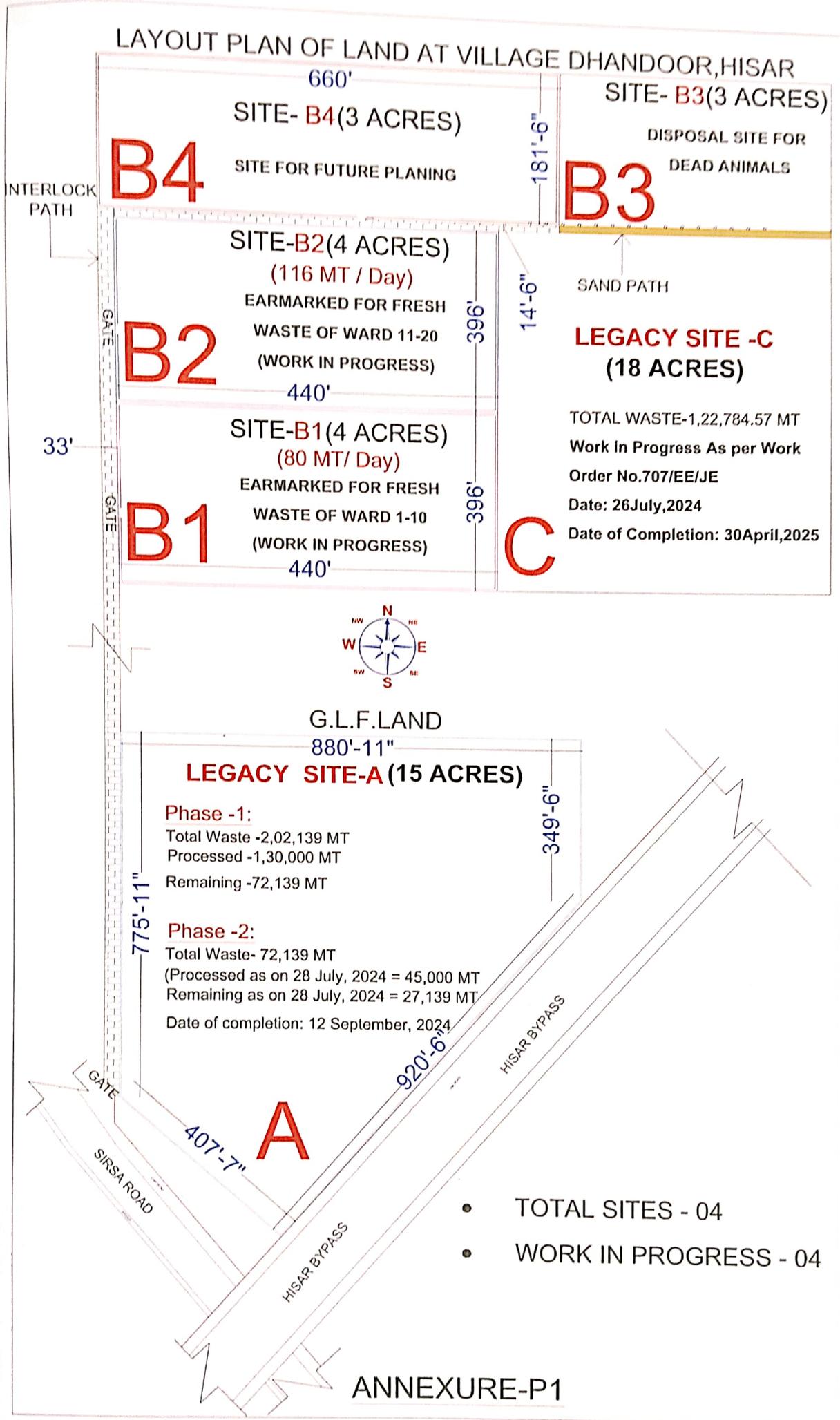
- (v) **As explained above, by way of processing the legacy waste at site A and site C, Municipal Corporation Hisar will reclaim 33 Acres (15 Acres + 18 Acres). Similarly, MC Hisar is processing daily generated waste regularly and in future no legacy waste will be generated in MC Hisar.**

In view of the above submissions, it is humbly requested that, the present O.A. may be filed please.

Date: 30-07-2024
Place: Hisar


Pradeep Dahiya, IAS
Commissioner,
Municipal Corporation, Hisar

LAYOUT PLAN OF LAND AT VILLAGE DHANDOOR, HISAR



660'
B4
 SITE- B4(3 ACRES)
 SITE FOR FUTURE PLANING

181'-6"
B3
 SITE- B3(3 ACRES)
 DISPOSAL SITE FOR
 DEAD ANIMALS

396'
B2
 SITE-B2(4 ACRES)
 (116 MT / Day)
 EARMARKED FOR FRESH
 WASTE OF WARD 11-20
 (WORK IN PROGRESS)
 440'

14'-6"
LEGACY SITE -C
 (18 ACRES)

396'
B1
 SITE-B1(4 ACRES)
 (80 MT/ Day)
 EARMARKED FOR FRESH
 WASTE OF WARD 1-10
 (WORK IN PROGRESS)
 440'

C
 TOTAL WASTE-1,22,784.57 MT
 Work In Progress As per Work
 Order No.707/EE/JE
 Date: 26July,2024
 Date of Completion: 30April,2025



G.L.F.LAND
 880'-11"
LEGACY SITE-A (15 ACRES)
 Phase -1:
 Total Waste -2,02,139 MT
 Processed -1,30,000 MT
 Remaining -72,139 MT
 Phase -2:
 Total Waste- 72,139 MT
 (Processed as on 28 July, 2024 = 45,000 MT
 Remaining as on 28 July, 2024 = 27,139 MT
 Date of completion: 12 September, 2024

775'-11"
A
 407'-7"
 920'-6"
 349'-6"
 HISAR BYPASS

- TOTAL SITES - 04
- WORK IN PROGRESS - 04

Annexure/P-2

**Components after processing of solid waste Ward No 01
to 10 (Fresh Waste) at Site B-1**

Agency Name	Ding Manpower & Security Services Pvt. Ltd. (Sirsa)	
Total Waste (01.04.2023 to 30.06.2024)	27185.780	
Components of waste	Total Weight (MT)	Remarks
Inert	2410.498	(i) Inert is shifted at dairy shifting site South Bypass, near Bagla Road.
Bio Soil	8969.657	(i) Bio Soil is shifted at dairy shifting site in the low lying area of MC land at South Bypass, near Bagla Road.
Recyclable Waste	1359.039	Recyclable Waste is shifted to Shri Bala Ji Oil Industries, Barala Fire & Fire Placement, M/s Sunrise Group, 3R Recycler
RDF	3261.693	RDF shifted to JBM Environment Pvt. Ltd., Murthal (Sonipat), Rollz India Waste Management Pvt. Ltd., UP and Nikita Paper Limited, Shamli (UP)
Total	16000.887	
Remaining weight	Moisture	

Annexure/P-3

**Components after processing of solid waste Ward No. 11
to 20 (Fresh Waste) at Site B-2**

Agency Name	Green Concrete Construction. (Gurugram)	
Total Waste (19.02.2024 to 30.06.2024)	15363.130	
Components of waste	Total Weight (MT)	Remarks
Inert	1489.570	(i) Inert is shifted in front of MRF Village Satrod.
Bio Soil	5530.723	(i) Bio Soil is shifted in front of MRF Village Satrod at MC land in low lying area at which new MRF is under construction.
Recyclable Waste	307.263	Recyclable Waste is shifted to Shri Bala Ji Oil Industries, Shri Ram Enterprises
RDF	1997.207	RDF shifted to JBM Environment Pvt. Ltd., Murthal, Sonipat.
Total	9324.763	
Remaining weight	Moisture	

**Components after processing of solid waste site A
(Phase 1)**

Agency Name	IND Solution Pvt. Ltd. (Rohtak)	
As per assessment total weight	130000 MT	
Components of waste	Total Weight (MT)	Remarks
Inert/Bio Soil	5655.08	(i) Inert/Bio Soil are shifted at dairy shifting site South Bypass, near Bagla Road. (ii) Also used for land filling of civil work under MC Hisar.
Jai Ambe Tiles (Rohtak)	1686.11	Inert/Bio Soil
Rajendera Earthmovers (Hisar)	4020.58	Inert/Bio Soil
Aditya Earthmovers (Jhajjar)	97869.73	Inert/Bio Soil
Total (Inert/Bio Soil)	109231.50	
RDF	15911	RDF shifted to JBM Environment Pvt. Ltd., Murthal, Sonipat.
Total	125142.50	
Remaining weight	Moisture	

**Components after processing of solid waste at Site A
(Phase 2)**

As on 28-07-2024

Agency Name	Ding Manpower & Security Services Pvt. Ltd. (Sirsa)	
As per assessment total weight	72139.58 MT	
Component of waste	Total Weight (MT)	Remarks
Inert/Bio Soil	40403.516	(i) Inert/Bio Soil are shifted at dairy shifting site South Bypass, near Bagla Road.
RDF	4918.035	RDF shifted to JBM Environment Pvt. Ltd., Murthal, Sonipat and Nikita Paper Limited, UP
Total	45321.55	